

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU
[Through Physical hearing/VC Mode (Hybrid)]

ITEM No.24
CA (CAA) No.23/BB/2023

IN THE MATTER OF:

M/s. Manav Distributors Private Limited and others Petitioner

Order under Section 230-232 of Companies Act, 2013

Order delivered on: 17.04.2024

CORAM:

SH. K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Shri Vikram Unni Rajagopal

ORDER

Due to the paucity of the time, the case is adjourned to **06.06.2024**.

-Sd-
MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)

-Sd-
K. BISWAL
MEMBER (JUDICIAL)

Gayathri